

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR
Schedule of the Second Phase Induction Course for newly appointed Civil Judges Class - II from 2018 Batch (Batch II)
(04.09.2018 to 29.09.2018)

(First Week – 04.09.2018 to 07.09.2018)

DATE & DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 1.00 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.30 pm to 5.30 pm
04.09.2018 (Tuesday)	Inauguration of the Course – By Officers of the Academy	Brief overview of the course, introduction of participants and sharing of views of participants regarding Second Phase Field Training – By Officers of the Academy	General Discussion with participants with respect to understanding and assessment of First Phase Institutional Training – By Officers of the Academy	Feedback of the participants and discussion on working in various sections of the Court (i.e. Nazarat and Copying) – By Shri Sudeep Ku. Shrivastava, Additional Director, MPSJA	Feedback of the participants and discussion on working in various sections of the Court (i.e. Record room and Malkhana) – By Shri Yashpal Singh O.S.D., MPSJA	Feedback of the participants and discussion on working in various sections of the Court (i.e. Central Filing Counter, Talwana Counter) and working of Court Staff (i.e. Reader, Execution Clerk, Process Writer, Deposition Writer and Board Peon) also with reference to their dealing with CIS – By Shri Vidhan Maheshwari, Assistant Director, MPSJA (Distribution of exercise relating to First Order Sheet & Order 1 Rule 10 CPC – to be submitted on 05-09-2018 before 10.00 am)
05.09.2018 (Wednesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Discussion and sharing of problems relating to appearance of parties – Consequence of their non-appearance with special reference to Order 9 and Order 17 Rules 2 and 3 CPC, Filing of Written Statement and Section 148 CPC – By Ms. Swati Bajaj O.S.D., MPSJA	Discussion on adjournments (Order 17 CPC) and expeditious trial in civil cases – By Shri Yashpal Singh O.S.D., MPSJA	Discussion on Order 22 CPC and Rules 3, 4, 5, 9 & 10 CPC – By Shri Sudeep Ku. Shrivastava, Additional Director, MPSJA	Discussion on Order 26 Rule 9 and Order 39 Rule 7 CPC – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	(i) Issues and challenges regarding disposal of interim applications in civil trials (ii) How to write Order Sheets while deciding Interim Applications – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA (Distribution of exercise relating to Order 22 & Order 23 CPC – to be submitted on 06-09-18 before 10.00 am)

DATE & DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 1.00 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.30 pm to 5.30 pm
06.09.2018 (Thursday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Law relating to temporary Injunction (Contd.) – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Law relating to temporary Injunction – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	How to write an order on an application for temporary Injunction – By Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Discussion on exercise relating to First Order Sheet and Order 1 Rule 10 CPC – By Ms. Swati Bajaj O.S.D., MPSJA	Discussion on breach of injunction order under Order 39 Rule 2-A CPC – By Shri Vidhan Maheshwari, Assistant Director, MPSJA (Distribution of exercise relating to Order 6 Rule 17 CPC & Framing of issues – to be submitted on 07-09-18 before 10.00 am)
07.09.2018 (Friday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Discussion on key issues relating to Fiscal Laws-Court Fees Act, 1870 and Suits valuation Act, 1887 (Contd.....) – By Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Discussion on key issues relating to Fiscal Laws-Court Fees Act, 1870 and Suits valuation Act, 1887 – By Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Key issues relating to Judgement writing in Civil Cases and framing of decree – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	Discussion on exercise under Orders 22 and 23 CPC – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Issues relating to interest and cost – By Shri Vidhan Maheshwari, Assistant Director, MPSJA (Distribution of exercise relating to temporary injunction & (Distribution of exercise relating to Judgment writing Civil I - to be submitted on 10-09-18 before 10.00 am)

Note:-

- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
- (2) The Time Table is subject to change as per exigencies.
- (3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Schedule of the Second Phase Induction Course for newly appointed Civil Judges Class - II of 2018 Batch (Batch II)

(04.09.2018 to 29.09.2018)

(Second Week – 10.09.2018 to 14.09.2018)

DATE & DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 1.00 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.30 pm to 5.30 pm
10.09.2018 (Monday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Law relating to eviction of tenants (Contd.) – By Shri Yashpal Singh, O.S.D., MPSJA	Law relating to eviction of tenants – By Shri Yashpal Singh, O.S.D., MPSJA	An overview of important provisions relating to Stamp Act, 1899 (with reference to impounding of documents) – By Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Discussion on exercise relating to Order 6 Rule 17 CPC and framing of issues – By Ms. Swati Bajaj O.S.D., MPSJA	Mock Trial on Civil Side - Dealing with presentation and registration of plaint, dealing with Application under Section 80 (2) CPC, Ex-Parte Injunction, Status Quo and Issuance of Notice – By Participants and officers of the Academy (Distribution of exercise relating to Order 7 Rule 11 CPC & Order 5 CPC -to be submitted on 11-09-2018 before 10:00 am)
11.09.2018 (Tuesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Hindu Succession Act, 1956 and Amendment Act, 2005 (Contd.) – By Sanjeev Kalgaonkar, Director, MPSJA	Hindu Succession Act, 1956 and Amendment Act, 2005 – By Sanjeev Kalgaonkar, Director, MPSJA	Law relating to Succession to Hindu Women – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Discussion on exercise relating to temporary injunction – By Shri Yashpal Singh, O.S.D., MPSJA	Mock Trial on Civil Side - Dealing with presentation and registration of plaint, dealing with Application under Section 80 (2) CPC, Ex-Parte Injunction, Status Quo and Issuance of Notice – By Participants and officers of the Academy (Distribution of exercise relating to Judgement writing Civil II - to be submitted on 14.09.2018 before 10:00 am)
12.09.2018 (Wednesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Journey of Execution Petitions (Contd.) – By Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Journey of Execution Petitions – By Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Key Issues relating to Adverse Possession – By Ms. Swati Bajaj O.S.D., MPSJA	Discussion on Exercise relating to Order 7 Rule 11 CPC and Order 5 CPC – By Ms. Swati Bajaj O.S.D., MPSJA	Mock trial on Civil side – Adjournment and Court Conduct – By Participants and officers of the Academy

DATE & DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 1.00 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.30 pm to 5.30 pm
13.09.2018 (Thursday)	<i>Holiday on account of Ganesh Chaturthi</i>					
14.09.2018 (Friday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	(i) Law relating to partition (ii) Framing of preliminary & final decree – By Shri Sudeep Ku. Shrivastava, Additional Director, MPSJA	Discussion on exercise relating to Judgment writing Civil - I – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Discussion on recording of evidence and dealing with objections in civil cases – By Ms. Swati Bajaj O.S.D., MPSJA	How to prove documents and issues relating to admissibility of documents – By Ms. Swati Bajaj O.S.D., MPSJA	Mock trial in Civil side –Recording of Evidence – By Participants and officers of the Academy (Distribution of exercise relating to Judgement writing Civil III - to be submitted on 17-09-18 before 10:00 am)

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MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Schedule of the Second Phase Induction Course for newly appointed Civil Judges Class - II of 2018 Batch (Batch II)

(04.09.2018 to 29.09.2018)

(Third Week – 17.09.2018 to 22.09.2018)

DATE & DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 1.00 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.30 pm to 5.30 pm
17.09.2018 (Monday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Discussion on provisions under Sections 149 to 153 CPC – By Shri S. N. Khare, Former District Judge	Will – Its Execution and proof – By Sanjeev Kalgaonkar, Director, MPSJA	Discussion on law relating to interim custody of property (u/s 451 and 457 CrPC) – By Smt Sangeeta Yadav Faculty Junior, MPSJA	Discussion on law relating to interim and final custody of property under Special Acts – Excise Act, Forest Act, Wild Life Protection Act and Govansh Vadh Pratishedh Adhiniyam etc. – By Smt Sangeeta Yadav Faculty Junior, MPSJA	Mock trial in Civil side –Recording of Evidence – By Participants and officers of the Academy <i>(Distribution of exercise relating to Interim custody of property and framing of charge - to be submitted on 18-09-18 before 10:00 am)</i>
18.09.2018 (Tuesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Issues relating to Police Remand, Judicial Remand and Transit Remand – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Issues relating to Grant of bail – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Discussion on exercise relating to Judgment writing – Civil II – By Shri Sudeep Ku. Shrivastava, Additional Director, MPSJA	Discussion on exercise relating to Judgment writing – Civil III – By Shri Yashpal Singh, O.S.D., MPSJA	Mock Trial on Criminal Side – On Police Remand, Judicial Remand and Transit Remand – By Participants and officers of the Academy <i>(Distribution of exercise relating to bail – to be submitted on 19-09-2018 before 10:00 am)</i>
19.09.2018 (Tuesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Key issues relating to M.P. Land Revenue Code, 1959 (Contd...) – By Shri M.C. Soni, Former Additional District Judge	Key issues relating to M.P. Land Revenue Code, 1959 – By Shri M.C. Soni, Former Additional District Judge	Issues relating to judgement writing (Criminal) – By Shri Sudeep Ku. Shrivastava, Additional Director, MPSJA	Sentencing Policy and award of compensation under Section 357 CrPC – By Shri Vijay Chandra, Member Secretary, M.P. State Legal Service Authority, Jabalpur	Mock Trial on Criminal Side – On Police Remand, Judicial Remand and Transit Remand – By Participants and officers of the Academy <i>(Distribution of exercise on accused statement and Criminal Judgment I – to be submitted on 22-09-2018 before 10:00 am)</i>

DATE & DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 1.00 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.30 pm to 5.30 pm
20.09.2018 (Thursday)	Field Trip to Village Barbati and Police Station, Bhedaghat for acquaintance with demarcation proceedings by way of Jareeb and TSM and working of Police Station.					
21.09.2018 (Friday)	Holiday on account of Moharrum					
22.09.2018 (Saturday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Imposition of costs in Civil and Criminal cases – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Discussion on exercise relating to Bail – By Smt Sangeeta Yadav Faculty Junior, MPSJA	Discussion on issues relating to offences of theft – By Smt Sangeeta Yadav Faculty Junior, MPSJA	Issuance and execution of process in criminal cases, appearance of accused, coercive measures to secure attendance of witnesses and accused (Contd.) – By Ms. Swati Bajaj O.S.D., MPSJA	Issuance and execution of process in criminal cases, appearance of accused, coercive measures to secure attendance of witnesses and accused – By Ms. Swati Bajaj O.S.D., MPSJA <i>(Distribution of exercise on Criminal Judgment – II to be submitted on 24- 09-18 before 10:00 am)</i>

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MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR
Schedule of the Second Phase Induction Course for newly appointed Civil Judges Class - II of 2018 Batch (Batch II)
(04.09.2018 to 29.09.2018)

(Fourth Week – 24.09.2018 to 29.09.2018)

DATE & DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 1.00 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.30 pm to 5.30 pm
24.09.2018 (Monday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Issues relating to maintenance under Section 125 CrPC – By Shri S. N. Khare, Former District Judge	Issues relating to provisions under Section 125 (3) CrPC – By Ms. Swati Bajaj O.S.D., MPSJA	Key issues relating to offences under Dowry Prohibition Act, 1961 and Section 498-A IPC – By Ms. Swati Bajaj O.S.D., MPSJA	Recording of evidence in criminal cases – By Sanjeev Kalgaonkar, Director, MPSJA	Mock Trial on Criminal Side – on recording of evidence and Adjournments – By Participants and officers of the Academy <i>(Distribution of exercise on Order 125 CrPC– to be submitted on 26-09-18)</i>
25.09.2018 (Tuesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Medical Jurisprudence in the context of appreciation of injuries in Magisterial Trials – By Dr. Vivek Shrivastava, Assistant Professor (Forensics), N.S.C.B. Medical College, Jabalpur	Introduction to Protection of Women from Domestic Violence Act, 2005 (Contd....) – By Ms. Swati Bajaj O.S.D., MPSJA	Introduction to Protection of Women from Domestic Violence Act, 2005 – By Ms. Swati Bajaj O.S.D., MPSJA	Discussion on exercise relating to accused statement and Criminal Judgment - I – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	Mock Trial on Criminal Side – on recording of evidence – By Participants and officers of the Academy
26.09.2018 (Wednesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Marshalling and appreciation of evidence in criminal cases (Contd....) – By Sanjeev Kalgaonkar, Director, MPSJA	Marshalling and appreciation of evidence in criminal cases – By Sanjeev Kalgaonkar, Director, MPSJA	Do's and Dont's of a Judge – Vigilance Perspective – By Shri P. N. Singh, Registrar (VL), High Court of M.P.	Discussion on exercise relating to Criminal Judgment - II – By Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Mock Trial on Criminal Side - on recording of evidence u/s 164 CrPC – By Participants and officers of the Academy

DATE & DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 1.00 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.30 pm to 5.30 pm
27.09.2018 (Thursday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Introduction to NI Act, 1881. (Contd...) – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Introduction to NI Act, 1881. – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Issues relating to cancellation of bail and Forfeiture of bail bonds – Procedure and related aspects. – By Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Discussion on exercise relating to Interim custody of property and framing of charge – By Shri Yashpal Singh, O.S.D., MPSJA	Mock trial on Criminal side – On Bail – By Participants and officers of the Academy
28.09.2018 (Friday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Discussion on issues relating to private complaint cases (Contd...) – By Smt. Sangeeta Yadav Faculty Junior, MPSJA	Discussion on issues relating to private complaint cases – By Smt. Sangeeta Yadav Faculty Junior, MPSJA	Discussion on issues relating to cases under Ss 279, 337, 338 and 304A IPC – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Discussion on exercise relating to Order 125 CrPC – By Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Introduction to Cyber Crimes and Cyber Security – By Shri Varun Kapoor, ADG, Narcotics, Indore
29.09.2018 (Saturday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Key issues relating to offences under Arms Act, Excise Act, Motor Vehicle Act and Police Act (Contd.) – By Shri Yashpal Singh, O.S.D., MPSJA	Key issues relating to offences under Arms Act, Excise Act, Motor Vehicle Act and Police Act – By Shri Yashpal Singh, O.S.D., MPSJA	Issues relating to Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 and Vishakha Guidelines – By Smt. Sangeeta Yadav Faculty Junior, MPSJA & Shri Vidhan Maheshwari, Assistant Director, MPSJA	Valedictory Sessions – By Officers of the Academy	

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